

Food Safety and Standards Authority of India



User Reference Manual

Of

Food Import Clearance System(FICS)

For

Custom House Agent (CHA)

And Importers

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Introduction

- Under this system, an importer and CHA, has to take NOC i.e. No Objection Certificate from FSSAI to import any food items in India.
- NOC is the document issued by FSSAI to the importer/CHA which allows import of food items in India.
- FSSAI provides an opportunity to CHA and importer to apply for online application for clearance of consignments.

How to access the system?

- The system can be accessed by using the link <u>http://ics.fssai.gov.in</u>using any standard web browser like IE, Firefox and Google Chrome etc.
- It is a web enabled system hence, can be accessed 24*7 by all the users.

Sign Up Page:

An importer or CHA has to sign up for creating Id and password by clicking on sign up as importer or as CHA as shown in the below fig:-



Registration page of CHA

• The screen below shows the CHA sign-up form for CHA. On this page, fill Authorized Person's Details and click 'Add' and then fill Account Recovery Details and click on 'Submit'.

The Fo	ood Safety and Standa		nority of Indi	a <u>fssa</u>
	Food Import Clear	rance Sys	tem _{v3.0}	<u></u>
রদেশসম তাশর	Custom House Ag	ent Registratio	n Page	
Customs Registration Detail(s)			
Custom House Agent License N	• for example: AB CD E2345 FG H001	Date Of Issu	e *	for example: dd/MM/YYYY
Valid Upto •	for example: dd/MM/YYYY	Issued Locat	ion •	for example: Delhi
Scanned Copy of CHA License • Choose File No file chosen			Attach	
Scanned Copy of Photo ID Proc	of + Choose File No file chosen		Attach	
Business Detail(s) Custom House Agent (CHA)/Company Name •	for example: ABC Shipping			
Registered Address *	Registered address which you provided in the license	City •		for example: Delhi
State *	-Select-	Pin *		for example: 123456
E Mail *	for example: abc@xyz.com	Mobile No *		for example: 9999999999
Phone with STD Code •	e.g: 011 - for example: 99999999	Fax with STI	D Code	e.g: 011 - for example: 99999999
VAT No	for example: 12345678900	CST No		CST number
PAN No *	for example: ABCDE1234F	Primary Por	t Location •	-Select-
	Chennai Cochin Sea & Air Port			

• By filling the above page, CHA has to register himself under FICS. After registering a CHA gets hisld and Password within 24 hours by the Authorized Officer.

Registration page of Importer:

• The screen below shows the sign-up form for Importer. On this page, an Importer has toenter the IECODE and first 3 characters of Importers name and then, click on 'Proceed with DGFT Authentication'.



Cancel

On this page, fill Authorized Person's Details and click 'Add' and then fill Account Recovery Details and click on 'Submit'.

Proceed with DGFT Authentication

By filling the above page, Importer has to register himself under FICS. After registering as an importer, he gets his Id and Password immediately on his registered e-mail id.

CHA's/Importer's Home Page:

• The Home page for the logged in CHA/Importer will be displayed as shown in the figure given below:-



Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



HelpDesk (0) Logout

Food Import Clearance System_{v3.0}

Logged In As : ANAX AIR SERVICES PVT LTD [CHA]

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cla	arification(s)	Profile	NOCs	Re-Test	History	
			Custom House A	gent's Home I	Page				
CURRE	NT STATISTICS								
Total No	o. of New NOC Application(s) :	<u>06</u>	Total No. of Ap	pointment	Change Rec	juest(s) Sent	:	<u>00</u>
Total No	o. of Application(s) Waiting	for Payment :	<u>127</u>	Total No. of Ap	plication(s)	With Rectin	fiable Discrep	oancies	00
Total No	o. of Application(s) Waiting	for Clarification :	<u>05</u>	Total No. of Application (c) For Dyumant (Do Tota Corece) .					00
Total No.	. of Appointment(s) to be A	Acknowledged:	01		/piicauoii(s/	- TOI Fayin	ciit (Ke-iest	Cases/ .	 00
Total No. Rejected	. of Re-Appointment(s) to t in Visual Inspection:	be Acknowledged for sample(s)	00	Total No. of In	active Appli	cation(s) :			<u>00</u>
Total No.	of Application(s) For BoE	Update (PADS) :	05	Total No. Appo	ointment(s)	For BoE Cla	rification (PA	DS) :	<u>00</u>

Scheme of Pre-Arrival Document Scrutiny (PADS) NEW! Download User Manual for Pre-Arrival Document Scrutiny (PADS) NEW!

ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country					Product	t Details			
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny t AO/TO	y Container T be Grounde	o Payment d	t Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
				[01051000] OH	101						

Note:- The status of the FICS applications can be found on the Home page.

Steps to generate NOC i.e. No Objection Certificate:

- Click on New NOC Application.
- System Redirects to the next page Selected Import type is Regular or Containerized (FCL) Import.



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Home	New NOC Applic	ation	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History
Im	port Type : 🔹 🤅	Regul	ar or Containerized (FCL) Impo	ort OBulk Import	OPartia	l or LCL I	nport	Re-Import
	Kacha BOE :	NO 🔻						
			Selected Impo	rt Type is Regular or Contai	inerized (F	FCL) Imp	ort	

Consignment Basic Details

Gateway IGM Number •	for example: 9999999	Port of Entry •	Chennai 🗸
Consignment Description	Enter Product Type for example: Fruits (in case of Apples)	Mode of Entry •	-Select-
Exporting Country •	-Select-	Transit Country	ANGUILLA A ARUBA AFGHANISTAN ANGOLA \checkmark
Import Purpose and Use •	-Select-	CFSLocation *	-Select-
IE Code *	for example : 01234567	Importer Name	
Bill of Entry No. *	for example : 1234567	Bill of Entry Date •	dd/MM/yyyy
Attach Bill of Entry *	Choose File No file chosen	Att	ach
Attach Examination Order *	Choose File No file chosen	Att	ach
IGM/Arrival Date	dd/MM/yyyy		

Product Details

RITC/HS Code •	for example : 01234567	Product description as per Bill of Entry *	for example : Apples
Storage Conditions *	-Select-	Country of Origin/Processing/Manufacturing •	-Select-
Number of Packages *	Enter Number of Packages	Type of Packages *	for example : Bottles
Exporter/Shipper*	Enter Exporter Name	Manufacturer/Supplier/Producer *	Enter Manufacturer Name
Quantity *	for example : 9999	Unit *	-Select-
Flight No./Container ID •		CFS Location •	-Select-
Invoice Value (In INR) *	for example : 999999	Manufacturing Date	In Month And Year Not Available
Best Before Date	In Month And Year Not Available	Propreitary Food	NO T
Specimen Copy of Label •	Choose File No file chosen	Attach	
Ingredient details •	Choose File No file chosen	Attach	
End Usage Declaration *	Choose File No file chosen	Attach	
	Add Pr	oduct	

CHA's	Represen	tative f	or Sam	pling
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Name	Designation	Address	Mobile No.	Photo ID Proof	Action
Name of CHA representative *	Designation *	Address	\$9999999999	Choose File No file chosen	* Add
Preferred Date & Time	for Sampling				
Preferred Date of San	npling * dd/MM/yyyy		Preferred Time of S	ampling * -Select-	T
		Save as Draft	Next Cancel		
© FIC S 2013, All right reserve	d	Bes	st viewed with IE 8 or above	Powered	by : Logicsoft, New Delhi



HelpDesk (0) Logout

1. Select Import Type:-

-Regular or Containerised (FCL) Import

-Bulk Import

-Partial or LCL Import

-Re-Import

2. Kacha BOE – Consignments with Kacha Bill of Entry can file the application can file the application without IGM. IGM should be updated later.

Note: - The fields marked in red are mandatory.

- The documents which are mandatory to be attached are:
 - a. Bill of Entry
 - b. Examination Order
 - c. Specimen Copy of Level
 - d. Ingredient details
 - e. End Usage Declaration
- Here, you have to fill your IE code and the system will show your name automatically. In case, your name is not shown by the system you can add it manually.
- After filling product details, click on 'Add Product'.
- After filling up CHA's Representative for Sampling, click on 'Add'.
- Then, fill up preferred date and time for Sampling and click on 'Next' to proceed.

Temporary Product Approval:

 If HS code of your product is not available in the Database, then you have to take a 'Temporary Product approval' by filling the following form: -

A CONTRACT	Food Safety and Food Imp	Standards Aut	hority of India stry of Health & Family Welfar stem v3.0	<u>fssat</u>
Logged In As : JAIN SHIPPING PVI	LTD [CHA]			HelpDesk (0) Logout
Home. New NOC Applicatio				-Test History
		Application for PADS		
Import Type : * @ Re	gular or Containerized (FCL) Impo	rt OBulk Import	Partial or LCL Import	©Re-Import
Kacha BOE : NO	2	Note		
Consignment Basic Detail Port of Entry * Consignment Description Exporting Country * Import Purpose and Use * IE Code *	 and it is not necessary that it is 2. Please see the relevant provision new product. In case it is a new Regulations. 3. A separate application for new pressal, New Delhi. To facilitate a temporary apprentiation of the second second	approved product/chemical as ns of FSS Act for confirming if p product it will require product product approval must be duly oval of the product (Terms & proceed ? Yes No	per FSS Act 2006. product is already approved approval sanction under FS submitted to the Director (conditions Apply), Do yo	PA) vu wish to erved IE)
Expected Date of Arrival -	23/03/2016			
Product Details RITC/HS Code •		Product de	containing as par Bill of	gfhgf

Click on 'Yes' and then 'proceed'.

After filling up below application form, click on 'Submit' and go back to the New NOC Application to fill this product's details and then click on the add button to add the details. Click next after filling whole form.

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ed In As : JAIN SHIPPING PVT LTD [CHA]		5						HelpDesk (0) Lo
ome New NOC Application Appoin	tment(s) & Payment(s)	Discrepancies	& Clarification(s)	Profile	NOCs	Re-Test	History		
ISCODE Temporary Approval									
De De 11 de Ciller de Les	1.6.1.6	1 64 4	1.11	4.1.1		14	*		*
Please Provide the following detail	is of your product an ma	d proof that yo inufactured in l	ur product is cu ndia with a vali	d license .	g importe	d for past i	tive years or	is currently be	ang
ict out the rescone why should your									
product be approved by FSSAI: *									
HS Code (If applicable or closest category) :	00000000		Product Des	cription : *		gfhgf			
Your Name : *	-		Your E-Mail	D:*					
Your Mobile No : *			Your TelePho	one No : *					
Please attach all su	pporting documents	, Your request v	will be consider	ed ONLY if y	ou provid	e supportir	ng documen	ts,	
license (In case of Domestic Product) :	Choose file No fil	e chosen	Attach						
Proof of Import for 5 Years (In case f mports):	Choose file No fil	e chosen	Attach						
Ther documents establishing product availability in Indian market	Choose file No fil	e chosen	Attach						
Any Other Supporting Document egarding safety of food product :	Choose file No fil	e chosen	Attach						
Any Other Supporting Document	Choose file No fil	e chosen	Attach						

✤ Attach mandatory documents mentioned below:-

- FSSAI License/Import License (DGFT)
- Country of Origin
- Then, click on 'Submit application' given in the last.



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Logged and	AS : JAIN SHIPPING PVI LID [CHA]							neippesk (u	LUYOUL
Home	New NOC Application Appoints	nent(s) & Payment(s)	Discrepancies & Clarif	ication(s) Profile	NOCs	Re-Test	History		
Mandatan	Documents	View			Attac	hment(s)			
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Select Do	cument from Briefcase	Document Not Up	choose file	No file chosen		Attach			
FSSAT Lice	ense (c)	OR (Either DGF	I License OK FSSAI Lice	nse/Acknowledgemen	t Receipt)				
Select Do	cument from Briefcase	Document Not Up	oaded Choose file	No file chosen		Attach			
Country O	f Origin Certificate (x) *	Document Not Upl	oaded Choose file	No file chosen		Attach			
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Radio Acti	ivity Report (N)	Document Not Up	oaded Choose file	No file chosen		Attach			
High Sea S	Sales Agreement (N)	Document Not Up	oaded Choose file	No file chosen		Attach			
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Self Decla	ration Document(s) As Applicable	-							
Affidavit f	for issue of provisional NOC for food consignment with less than 07								
days shelf	life as per the guidelines issued by	1000 20022200000							
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FSSAI No. dated 12.1	1/2008/Import Safety/FSSAI-Vol.I 10.2011 (N)	Document Not Up	oaded Choose file	No file chosen		Attach			
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Note:-Importer/CHA can check his application status on Home page.

- ✤ After this application, you have to check application status on Home page for further processing.
- If your application is accepted by Authorized Officer, then you have to click on 3rd tab 'Appointments and Payments' and then click on its 1st link i.e. 'Application for Payment'.

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Clicking on Pay following screen will appear .

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- On checking Pay Online below screen will appear
- On further clicking on "Pay Via BOB Payment Gateway" Button it will redirect the CHA/ Importer to the Citrus checkout as below.

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Pay with your Citrus Account

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Citrus Checkout

After Submitting Payment Details CHA / Importer will see the Payment Reciept for which they have done payment. They can print Payment Reciept.



Payment Receipts:

You can see other Application's 'Payment Receipts' for which you have done payment before by clicking on the 2nd link of 'Appointments and Payments' i.e. 'Payment Receipts'.



Click on "View Receipt" Link to see details about a particular payment made in past.



Food Safety and Standards Authority of India Ministry of Health & Family Welfare



Food Import Clearance System_{V3.0}

Payment Receipt

Application ID	ICA20160600014343	Date of Payment	Jun 30, 2016
Total Sample	1	Total Amount(Rs.)	5750.00
Demand Draft No.	345235	Payment Made By	ANAX AIR SERVICES PVT LTD
B/E No.	5546735	B/E Date	Jun 01, 2016
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Acknowledge Appointments:

- After doing this, to acknowledge the Appointment, you have to go to the Home page's 3rd tab i.e. 'Appointments and Payments' and click on the 3rd link 'Acknowledge Appointment', following page will be displayed.
- Click on 'Acknowledge' on the right column of a particular appointment to acknowledge the same.

इंग्लि सत्यमेव जयते	Food Safety and Standards Authority of India Ministry of Health & Family Welfare Food Import Clearance System v3.0									
ogged In As : ANAX AIR SERVICES P	VT LTD [CHA]					HelpDesk (0) Logou			
Home New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cl	arification(s) Prof	file NOCs Re-Test	History					
	Application(s) for Payment	Custom House A	gent's Home Page							
CURRENT STATISTICS	Payment Receipt(s)									
	Acknowledge Appointment(s)									
Total No. of New NOC Application	t:		00							
Total No. of Application(s) Waitin	g f Acknowledged Appointment(s)	127	Total No. of Applicat	ion(s) With Rectifiable Discre	epancies		<u>00</u>			
Total No. of Application(s) Waitin	<pre>g f Appointment Request(s) Ac List Of Kacha BOE Application(s)</pre>	05	Total No. of Application(s) - For Payment (Re-Test Cases) :							
Total No. of Re-Appointment(s) to be	be List of Without BOE Application(s)	00	Total No. of Inactive Application(s) :							
Total No. of Application(s) For Bot	Update BoE(FIPS) Update (PADS) :	05		<u>00</u>						
ACTIVE NOC APPLICATIONS	Scheme (Download User N	of Pre-Arrival Doc Aanual for Pre-Arr	rument Scrutiny (PA rival Document Scru Product	DS) NEW! utiny (PADS) NEW! Details						
Co	untry									
	Importer Product(s)	Scrutiny by Cont AO/TO be G	tainer To rounded Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action			
1 [Jun 30, 2016]	MANDARA ORCHARD FOODS PVT LTD (rtyrtyty)	ACCEPTED t	rtert -NA-	N/A	NOT SENT	N/A F	MAKE			
	Importer Product(s)	AO/TO	e Grounded Payment	Appointments Given	Lab Submission	BOE Scrutiny Status (PADS)	Action			

New Appointment Request:

By clicking on 'Appointment and Payment', then 'Acknowledge Appointment' and then on 'Request New Appointment', you can apply for new appointment.

र्ग्सि सत्यमेव जयते	Food Safety and Food Im	l Standa port Clea	Ministry of Hea rance System vi	ty of Indi 11th & Family Welf 3.0	are	<u>fss</u>	aí
Logged In As : ANAX AIR SERVICES PV	T LTD [CHA]					HelpDesk (0)	Logout
Home New NOC Application	Appointment(s) & Payment(s)	Discrepancies &	Clarification(s) Profile	NOCs Re	-Test History		
	Application(s) for Payment						
 Acknowledge Appointments 	Payment Receipt(s)						
<	Acknowledge Appointment(s)						
Sr No Consignment ID Co	 Acknowledge Appointments for samples Rejected by TO/Lab 		CFS Location	Appointment Date	Appointment Time	Action	
1 ICA20160500013642	Acknowledged Appointment(s)	IECODE	ICD-DADRI	May 04, 2016	1:00 AM To 1:00	Acknowledge LL Request New Appointm	ent
	Appointment Request(s)	010000053			PPI	VIEwenne	
	List Of Kacha BOE Application(s)						
	List of Without BOE Application(s)						
	Update BoE(FIPS)						

:kAppts.aspx

Enter your New Appointment Date, Select New appointment time and give reasons for New Appointment Request. Next, click on 'Submit'.

सत	मा () () () () () () () () () () () () ()	Fo	od Saf	ety and Star Food Import (ndards Autho Ministry o Clearance Syste	ority of Inc of Health & Family W M V3.0	d la elfare	1	ssai
Logged II Homo	n As : pay	val custom house agent [CHA	1	Request for App	pointment for Visua	lInspection		6	ogout
— Acki	Towled	Consignment ID	Exporting Country	CFS Location	Importer	Appointment Date	Appointment Time	Appointment Status	
Sr No		ICA20130600010480	* •	CFS-PPG	HINDUSTAN BUSINESS CORPORATION	Jun 15, 2013	13:00:00 TO 16:00:00	PENDING	
1	ICA20:	ICA20130600010480	×	CFS-PPG	HINDUSTAN BUSINESS CORPORATION	Jun 15, 2013	16:00:00 TO 17:00:00	PENDING	ointment
2	ICA20:	Enter New Appoir	ntment Da	ite (DD/MM/YYY))• DD/MM	/YYYY			<u>ointment</u>
3	ICA20:	Select New Appoi	ntment Ti	ime •	9 AM T	o 1 PM		*	ointment
4	ICA20:	Reason(s) for Nev	v Appoint	ment Request •					ointment
5	ICA20:			Sub	mit Cancel				ointment

- You can see you Acknowledged Appointment by clicking on the 4th tab of 'Appointment and payment' i.e. 'acknowledged Appointment'.
- By clicking on 'Acknowledged Appointment' and then on History on the right side, you can see the Acknowledgement History.



Food Safety and Standards Authority of India Ministry of Health & Family Welfare



Food Import Clearance System_{V3.0}

.09	gged In	As : ANAX AIR SERVICES	PVT LTC	[CHA]				HelpDesk (0)	Logout
	Home	New NOC Application	Ap	pointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile NOCs	Re-Test History		
			Aŗ	oplication(s) for Payment					
	Ackno	owledged Appointme	ent: Pa	yment Receipt(s)					
			A	knowledge Appointment(s)					
	Sr No	Consignment ID	Ex Ac C sa	knowledge Appointments for mples Rejected by TO/Lab		Appointment Deta	ils	Actio	n
			A	knowledged Appointment(s)	Importer	Appointment Date	Appointment Time		-
	1	ICA20160600014328	A	ppointment Request(s)	Others (Reserved IE) [0100000053]	Jun 17, 2016	1:00 AM To 1:00 PM	View Appoi Histor	ntment ry
				st Of Kacha BOE Application(s)					
	-		Li	st of Without BOE Application(s)	Importer	Appointment Date	Appointment Time	View Appoi	ntment
	2	ICA20160600014327	U	odate BoE(FIPS)	Others (Reserved IE) [010000053]	Jun 15, 2016	1:00 AM To 1:00 PM	Histor	<u>ry</u>
	3	ICA20160600014326	-	CFS-PPG	Others (Reserved IE)	Jun 14, 2016	7:00 PM To 8:00 PM	View Appoi Histor	ntment ry
					[]				
					Importer	Appointment Date	Appointment Time		
	4	ICA20160600014323	-	CFS Not Required	Others (Reserved IE) [0100000053]	Jun 15, 2016	1:00 AM To 1:00 PM	View Appoi Histor	<u>ntment</u> ry
	_				Importer	Appointment Date	Appointment Time	View Appoi	ntment
	5	ICA20160500013931		ICD-BLD	Others (Reserved IE) [010000053]	May 19, 2016	1:00 AM To 1:00 PM	Histor	ry.
	6	ICA20160500013730			Importer	Appointment Date	Appointment Time	View Appoi	ntment
kd	IAppts.a	aspx		ICD-DADKI	Others (Reserved IE) [0100000053]	May 10, 2016	1:00 AM To 1:00 PM	Histor	ry.

By clicking on Appointment requests the below screen would appear:

Food Safety and Standards Authority of Indla





Food Import Clearance System_{V3.0}

Lo	gged In As : I	KMK SHIPPING AND CLEARI	NG (P) LTD. [CHA]							HelpDesk
	Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies	& Clarification(s)	Profile	NOCs	Re-Test	History	Logout
Ī			Application(s) for Payment	tom House A	gent's Home Page					
	CURRENT	STATISTICS	Payment Receipt(s)							
			Acknowledge Appointment(s)							
	Total No. of	New NOC Application(s) :	Acknowledged Appointment(s)	<u>01</u>	Total No. of Appointn	nent Change R	equest(s) Sent	ti		<u>01</u>

By clicking on "View History" detailed appointment history can be viewed.

By Clicking on "List of Kacha BOE Applications" the Kacha BOE applications details can be viewed.

-		F	ood Safety and S Food Impo	itandai rt Clear	rds Autho Meintry o ance System	rity of India math & Farsiy Weller Mys.o			<u>fssa</u>
per a	Box NUC Androdes	LPHT LI	anistratical & Permettel Dis	etternini B C	adamatic Pr	die mate mete		iller.	HalpDesk (2) 1.0
et.	of Paid Application(s) Here For Search Octio	-	plication(s) for Payment yronet Nacolyt(s) knowledge Appendesent(s)						
ior EC	nsignment 1D ODE		Annuledge Appaintments for replet Rejected by TO/Lab Annuledged Appaintment(s)	7	HSCode BillofEntry		(MONE)	tor av	
			a DF Keder BOT Application(n)	Search	Show All		1 10 10 10		
1	Consignment #2	tapi ti Can u	at of Without BOE Application(x) alate Bot(FSPS)	m	Aut Details			Payment Status	Action
1	ICA20160600014343 [Jan 30, 2016]		NANDARA ONCHAND FRADE PATTR[1113011347]	800 1546733	INCODE	(68001000) Accies (48001000) Accies (494949)	, theagh	Payment Bot Accepted Tet	Vere Receipt. View Application
,	1(A20169600014328 [Jan 15, 2016]		Others [Reserved 20] [stressents]	BIN 3696777	#6C202 82523000	[10202230001] Banaton Installant, Frenan (d	i calte al staff	PAD	View Receipt View Application
,	1CA20160600014327 [3m 13, 2016]		Others (Reserved (E) (nixoncocidita)	835 736464	450000 02002000	PRESSUE (000023888) Access (Donalises, Frenets (Dan Isonalises, Frenets)	r cafu Dive cafe e()	PALD	Vane Recept Mene Application
ICA20160600018326			Diden (Reened 22) (Interced 22) (Interced 23) Others (Reened 21)	DEN 2042045	#5000	Pacouci (08061000) Grapes, resh (Inges) (188881000) Papies	freeds	PAID	Varie Receipt
	The 13, 20161		[#109000053]	2-010		(Apples)	(Apples)		

The list would appear as below:



Home

Food Safety and Standards Authority of India

Ministry of Health & Family Welfare



Food Import Clearance System_{V3.0}

Logged In As : KMK SHIPPING AND CLEARING (P) LTD. [CHA]

: KMK SHIPPING AND CLEARING (P) LTD. [CHA]								
New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	Logout	
		List of Kacha BOE Application(s)						

List of Application(s) - For Kacha BOE

Sr No	<u>Consignment ID</u>	Applied By	Exporting Country	Product Details	Actions
1	ICA20140500015661 [May 1 2014 4:50AM]	KMK SHIPPING AND CLEARING (P) LTD.		IMPORTER BOE BOE DATE HS CODE DESCRIPTION NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 08045010 (guava) [08045010] Guavas fresh/dried (guava) NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 07099990 GALANAGAL (FRESH VEGETABLE) (GALANGAL) NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 07099990 GALANAGAL (FRESH VEGETABLE) (KAFIR LIME LEAF) NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 08109090 [08109090] Fresh Fruits others (RAMBUTAN [0512071608] NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 07092000 (ASPARAGUS) [08109090] Fresh Fruits others (RAMBUTAN (ASPARAGUS) NAMDHARI THAI FRESH [0512071608] 5362191 May 01, 2014 08109090 [08109090] Fresh Fruits others (RAMBUTAN	Process
				[0512071608] [0512071608] [0512071608] [08071900] Melons (excl. [0512071608] 5362191 May 01, 2014 08071900] Melons (excl. [08071900] Melons (excl. [0512071608] 5362191 May 01, 2014 08071900 [08071900] Melons (excl. [0512071608] 5362191 May 01, 2014 08071900 [08071900] Melons (excl.	
2	ICA20140400015482 [Apr 30 2014 11:07AM]	KMK SHIPPING AND CLEARING (P) LTD.		IMPORTER BOE BOE DATE HS CODE DESCRIPTION PERISHABLERUSH [0513072187] 5350921 Apr 30, 2014 08109090 [08109090] Fresh Fruits others (RAMBUTAN) PERISHABLERUSH [0513072187] 5350921 Apr 30, 2014 08109090 [08109090] Fresh Fruits others (DRAGON) PERISHABLERUSH [0513072187] 5350921 Apr 30, 2014 08045010 [08045010] Guavas fresh/dried (GUAVA) PERISHABLERUSH [0513072187] 5350921 Apr 30, 2014 08045090 [08045090] OTHRS FRESH OR DRIED (MANGOSTEEN)	Process
3	ICA20140400011709 [Apr 3 2014 9:36PM]	KMK SHIPPING AND CLEARING (P) LTD.		IMPORTER BOE BOE DATE HS CODE DESCRIPTION NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 08045010 [08045010] Guavas fresh/dried (GUAVA) NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 07092000] Asparagus, fresh/chilled (ASPARAGUS) NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 08109090 [08109090] Fresh Fruits others (RAMBUTANI) NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 08109090 [08109090] Fresh Fruits others (DRAGON) NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 08051000 [08051000] Oranges, fresh/dried (MANDARIN) NAMDHARI THAI FRESH [0512071608] 5099567 Apr 03, 2014 08071900 [08071900] Melons (excl. watermelons), fresh (MELON)	Process

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Best viewed with IE 8 or above with 1024x768 (or higher) resolution

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By Clicking on "List of without BOE applications" the page will be displayed as below:

The Auto Annual Additional Annual Additional Annual Additional Addita Additiona Additional Additional Additional Additional Addition	Food Safety an Food In VTLTD [CH4]	d Stand	dards earan	ce Syste	ority c of Health &	of India Family Wolfare	He	<u>JSSC</u>
and Amelication (c). With	Application(s) for Payment Payment Receipt(s)	ist of With	out BOE	Application(x)			
te Cansignment 10	Acknowledge Appointment(s) Acknowledge Appointments for samples Reported by TO(Lab	2		Produ	t Details			Actions
ICA20160600014322 [Jun 10 2016 5 11=41AM]	AP Appointment Request(s) ERI List Of Kache BOE Application(s)	ORCHARD PVT LTD	NCK N/A	ROE DATE	15.000	CAND Anione [000623000] Anione star anione()	arganis 1 mila hereilana, franss 10, franss)	Presses
	Update Bol(FIPE)							

✤ The Applications which were applied without BOE would be listed in this bin as below:

सत्य	Food Safety and Standards Authority of India Ministry of Health & Family Welfare Food Import Clearance System v3.0									<u>fss</u>	<u>aí</u>	
Logged In	As : ANAX AIR SERVICE	S PVT LTD [CHA]									HelpDesk (0)	Logout
Home	New NOC Applicati	on Appointme	ent(s) & Payı	ment(s) Discrepancies	s & Clarific	ation(s)	Profile	NOCs	Re-Test	History		
List of Without BOE Application(s)												
— List o	of Application(s) - V	/ithout BOE —										
Sr <u>Consignment ID</u> <u>Applied By</u> Exporting <u>Product Details</u>									Actio	ns		
	1000160600014222			IMPORTER	BOE	BOE DATE	HS CODE		DESCR	IPTION		
1	[Jun 10 2016 11:41AM]	SERVICES PVT LTD		MANDARA ORCHARD FOODS PVT LTD [1313011347]	N/A	N/A	0202300	[02023 (Bovine	3000] Bovine cuts boneles	cuts boneless, fro s, frozen)	Proces	55
											1	

Discrepancies and Clarifications:

Scrutiny Clarification:

While filling NOC application, if you get any remarks by AO regarding your documents, then, you can check your status of application in 'Scrutiny Clarification'.

Click on the 4th tab 'Discrepancies and Clarifications' and then, on the 1st link, 'Scrutiny Clarifications'.

 Further click on "Process", then you have to attach the document and give remarks as requested by AO and Submit.



HelpDesk (0) Logout Discrepancies & Clarification(s) Profile NOCs History New NOC Application Appointment(s) & Payment(s) Re-Test List Of NOC Application(s) Sent For Clarification

List of Application(s) - For Clarification

Home

Sr No	Consignment ID	Exporting Country	AO/TO	Туре		Action				
					IMPORTER	BOE DATE	HSCODE	PRODUCT		
1	ICA20160500014024 [May 13, 2016]	2	Anil Mehta	PADS	Others (Reserved IE)		01051900	[01051900] Other Live ducks/geese/guinea fowls, weighing not >185g (hgjgh)	Process	
					IMPORTER	BOE DATE	HSCODE	PRODUCT		
2	ICA20160500013908		Anil Mehta	PADS	Others (Reserved IE)		02023000	[02023000] Bovine cuts boneless, frozen (dgf)	Process	
	[May 11, 2016]				Others (Reserved IE)		02023000	[02023000] Bovine cuts boneless, frozen (jhkjhk)		
					IMPORTER	BOE DATE	HSCODE	PRODUCT		
3	ICA20160500013880 [May 10, 2016]		Anil Mehta	PADS	BRINDCO SALES LTD.	bocome	08081000	[08081000] Apples, fresh (Apples, fresh)	Process	
						1				
	10420100400012010				IMPORTER	BOE DATE	HSCODE	PRODUCT		
4	[Apr 25, 2016]	•	Anil Mehta	PADS	Others (Reserved IE)		02023000	boneless, frozen (Bovine cuts boneless, frozen)	Process	
						1				
	10420160400012619			NON	IMPORTER	BOE DATE	HSCODE	PRODUCT		
5	CA20160400013618 [Apr 25, 2016]	.	Anil Mehta	PADS	Others (Reserved IE)	6576578 [Apr 27, 2016]	02023000	boneless, frozen (Bovine cuts boneless, frozen)	Process	

- Rectifiable discrepancies during Visual Inspection:
 If there is any discrepancy mentioned by AO, in the Remarks, then you can see it by clicking on the 4th tab 'Discrepancies and Clarifications' and after that on the second link 'Rectifiable Discrepancy' and can rectify it.
- Click on 'Process'. *

İst	of Update Rectifia	ble Discre	pancy Details	eyment(s) Of NOC Appl	Discrepancie Scrubiny Cla Restitutate 1 Visual Trope	et & Clarificati Affication(s) Discreptionales (official)	nn(4) During	Profile Icles Ha	HOCK Is Been Fix	Re-Test. ed	History		
ir ka	Consignment ID	Exporting Country			Rectified Do List Of Rejo List Of With Application Clarification	ched NOC App out DOE s) Sent For	lication	duct Det	а-	fart Disc.	unos lindate	Discrepancy	Date O
×.	ICA20160600014326		Others (Reserved IE)	00061000(F #	resh Grapes	Balam Goswansi	CPS-P	PG Ve	g, Non-Veg Lo	190 - 1 90	yuyt	RECTIFIED	Jun 20, 2

Select the Rectifiable Discrepancy Status, Discrepancy Rectified or not Rectified date and give remarks. Next, click on 'Save details'.

Consignment ID	ICA2016040000381 [Apr 04, 2016]	Consignment Description	RETRET
IGM Number	464545	Import Purpose	COMMERCIAL
Importer Name	OTHERS (RESERVED IE)	Importer IE Code	010000053
Port Of Entry	DELHI	Mode Of Entry	LAND
Bill Of Entry Number	3454545	Bill Of Entry Date	Apr 04, 2016
Exporting Country	ALBANIA	Transit Country	ARUBA
Application Type	General Import	IGM/Arrival Date	

Rectifiable Discrepancy Details

Sr N	lo	Consignment ID	Inspector	CFSLocation	Rectifiable Discrepancy	Reason	Sample Collection Date
1	:	ICA20160400000381	Balam Goswami	IGI AIRPORT	Name and Address of Importer	jkkk	N/A
			Select	Rectifiable Discrepancy Status *	Select	T	
			Discrepanc	y Rectified/Not Rectified Date *	dd/MM/yyyy		
				Remark *	Remark	1.	
				Save Details	Back		
© FIC S	S 20	013, All right reserved		Best vi with 1024	ewed with IE 8 or ab x768 (or higher) res	oove	Powered by : Logicsoft, New Delhi

Rectified Discrepancies:

All the discrepancies that are being rectified would be listed as show in the fig. Below:-



Food Safety and Standards Authority of Indla

Ministry of Health & Family Welfare



Food Import Clearance System_{V3.0}

ogged In As : EVERGREEN EXPO CLEARING & FORWARDING PYT LTD [CHA]

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Clarification(s)	Profile	NOCs	Re-Test	History	Logout	
List Of NOC Application(s) For Which Discrepancies Has Been Fixed									

- List of Update Rectifiable Discrepancy Details

Sr No	Consignment ID	Exporting Country	Importer	Inspector	CFS Location	Discrepancy Reported	Discrepancy Update	Discrepancy Status	Date Of Rectification
1	ICA20130600010490		HINDUSTAN BUSINESS	Anurag	ICD-DADRI	Veg, Non-Veg Logo,Name and	sadsad	RECTIFIED	Jun 24, 2013

List of Without BOE Application(s) sent for Clarification :

By Clicking on Discrepancies & Clarification(s) and again click on list of without BOE Application(s) sent for Clarification. The system redirect to the next page where all the Applications are listed.



Food Safety and Standards Authority of Indía

Ministry of Health & Family Welfare



HelpDesk (0) Logout

Food Import Clearance System_{V3.0}

Logged In As : ANAX AIR SERVICES PVT LTD [CHA]

Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cla	arification(s)	Profile	NOCs	Re-Test	History			
			Scrutiny Clarification	on(s)	age						
CURREI	NT STATISTICS		Rectifiable Discrepa Visual Inspection	ancies During							
Total No	. of New NOC Application(5):	Rectified Discrepan	ncies OC Application	pointment (Change Req	uest(s) Sent	:			<u>00</u>
Total No	of Application(s) Waiting	for Payment :	List Of Without BO	List Of Without BOE			plication(s) With Rectifiable Discrepancies				
Total No	of Application(s) Waiting	for Clarification :	Application(s) Sent Clarification	For	alication(c)	For Daym	ant (Do Tort (Caror) I			00
Total No.	of Appointment(s) to be A	cknowledged:	01		plication(s)	- TOI Faying	ent (Ne-Test)				00
Total No. Rejected	of Re-Appointment(s) to b in Visual Inspection:	e Acknowledged for sample(s)	00	Total No. of Ina	ctive Applic	ation(s) :					<u>00</u>
Total No.	of Application(s) For BoE U	Jpdate (PADS) :	<u>05</u>	Total No. Appoi	intment(s) F	or BoE Clar	ification (PA	DS) :			<u>00</u>

Scheme of Pre-Arrival Document Scrutiny (PADS) NEW Download User Manual for Pre-Arrival Document Scrutiny (PADS) NEW

ACTIVE NOC APPLICATIONS



Document Briefcase:

It is a tool where you collect your documents, which you have to upload during filling up the online application.

✤ You can upload your documents on 'Document Briefcase'. First, click on the 5th tab 'Profile' and then on the 1st link 'Document Briefcase', then select any document and Upload file and Save.

CHA can select document type and upload it in the Briefcase against Importers.



Enter IECODE Search

Document Details

SI.No.	Document Name	Importer	Uploaded On	Action
1	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jul 10 2013 11:13AM	View Document
2	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 11 2013 3:57PM	View Document
3	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 11 2013 2:17PM	View Document
4	FSSAI License	NORTH TUKVAR TEA COMPANY LTD., [0202014100]	Jun 5 2013 2:45PM	View Document
5	FSSAI License	HINDUSTAN BUSINESS CORPORATION [0303024551]	Jun 4 2013 11:44AM	View Document

- Upload New

Enter IE Code		Importer Name	
Document Valid From	^{(**}	Document Valid Till (This field is not mandatory for the IMPORT LICENSE (DGFT))	[] ([#]
Attach Document	Choose File No file chosen		

Custom House Agent's Profile:

You can see your details by clicking on the 5th tab 'Profile' and then, on the 2nd link 'Custom * House Agent Profile Page'.

Food Safety and Standards Authority of Indla

Ministry of Health & Family Welfare



Food Import Clearance System_{V3.0}

Logged In As : payal custom house agent [CHA]

Home New NOC Application A	ppointment(s) & Payment(s) Dis	crepancies & Clarification(s)	Profile NO	Cs Re-Test	History	Logout	
			Document Briefca	ase			
– Custom House Agent(CHA) De	tails	(Custom House Ag Page	jent's Profile			
CHA License No:	AAACE5678KCH008	Date Of Issue:	Change Password	1	13		
Valid Upto:	Aug 15, 2015	Issued Location:		delhi			
Business Details							
CHA/Company Name :	payal custom house agent						
Office Address :	12/67 vasundhra	City :	City : d				
State :	Delhi	PinCode :		11009	11009		
Email :	ambikakapoor_1991@ymail.co	Pan Card No. :		bxdfr8900			
Vat No. :	32452342321	CST No. :		Not Availa	ble		
Scanned Copy of CHA License :	View CHA License						
Scanned Copy of Photo ID Proof :	View ID Proof						
– Details of Authorized Persons –							
Name Designation		Email		M	obile	City	

Change Password:

✤ You can change your password by clicking on the 5th tab i.e. 'Profile' and then, on the 3rd link 'Change

Password'. Next, click on 'Update Password'.



Application Tracker (for importers):

Importer can see his Application status (accessed by his CHA), by clicking on the 5th tab ' Profile' and then

on the 4th tab 'Application Tracker'.

After the sample testing, if the product gets approved by the laboratory, then, the Authorized Officer willissue 'NOC' in one week. You can get your 'NOC' by clicking on the 6th tab i.e. 'NOC's and then on 'List ofIssued 'NOC'.

Logged	सत्यमेव जयते	Food Safety Food	and Stand	Ministry of Health 8 earance System v3.0	of India Family Welfare	JSSal
Hor	ne New NOC Applicat	tion Appointment(s) & Payment	(s) Discrepancies	& Clarification(s) Profile	NOCs Re-Test History	
List	of Application(s) For	Which NOC Is Generated —			List of Issued NOC List of Issued NCC	
Click	Here For Search Optic	ons (Show Details)				2
Sr No	Consignment ID			Details		
1	ICA20160600014326 [Jun 13, 2016]	Importer Others (Reserved IE) [0100000053]	Bill of Entry 2343245	Product(s) [08061000] Grapes, fresh (F resh Grapes)	Inspection Officer Balam Goswami	Status NOC Issued View NOC
2	ICA20160600014323 [Jun 13, 2016]	Importer Others (Reserved IE) [0100000053]	Bill of Entry 0000000	Product(s) [02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Inspection Officer Balam Goswami	Status NOC Issued View NOC
3	ICA20160500013931 [May 12, 2016]	Importer Others (Reserved IE) [0100000053]	Bill of Entry 6575675	Product(s) [01051900] Other Live ducks/geese/guinea fowls, weighing not >185g (5656)	Inspection Officer Balam Goswami	Status NOC Issued View NOC
		Importer	Bill of Entry	Product(s)	Inspection Officer	Status
		Others (Reserved IE) [010000053]	4564564	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
4	ICA20160500013730	Others (Reserved IE) [010000053]	5464564	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
	[Pidy 00, 2010]	Others (Reserved IE) [010000053]	6576575	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
		Others (Reserved IE) [010000053]	6578658	[02023000] Bovine cuts boneless, frozen (Bovine cuts boneless, frozen)	Balam Goswami	NOC Issued View NOC
5	ICA20160500013726	Importer	Bill of Entry	Product(s)	Inspection Officer	Status NOC Issued
		E) [010000053]	4353454	[07139010] Tur dried (dfadfa)	Anil Mehta	NUC Issued

lylssuedNoc.aspx

If your application for NOC is rejected i.e. NCC is issued. To view NCC click on the 6th tab NOCs * and thenon the second link 'List of issued NCC'.

E) [010000053]4353454

[07139010] Tur dried (dfgdfg)

Anil Mehta

NOC Issued View NOC

Food Safety and Standards Authority of India Image: Comparison of Co											
ogged In. Home	As : ANAX AIR SERVICES	PVT LTD [C	HA] ntment(s) & Payment(s)	Discrepancies &	Clarification(s)	Profile I	IOCs Re-Test .ist of Issued NOC	HelpDes	k (0) Logout		
List of Application(s) For Which NCC Is Generated List of Issued NCC Click Here For Search Options (Show Details)											
Sr No	Consignment ID	Exporting Country			Produ	ct Details			NOC Status		
1	ICA20160500013634	-	IMPORTER	BOE	Pr	oduct	INSPECTION OFFICER	Status	NCC Generated		
	[May 03, 2016]		[0100000053]	8768678	[07139010]	Tur dried (ghj)	Balam Goswami	Noc Rejected	Application		

Retest:

Click on the 7th tab Retest, then on the link 'Apply for Re-Test'. Then, click on 'Apply' and then submit.



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s : ANAX AIR SERVICES PV	T LTD [CHA]							HelpDesk (0)	Logou
New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cl	arification(s)	Profile	NOCs	Re-Test	History		
		Custom House A	gent's Home	Page		Apply For	Re-Test		
NT STATISTICS						List Of Ap	plication(s) fo	or Payment	
o. of New NOC Application	(s) :	<u>06</u>	Total No. of A	ppointment	Change Re	quest(s) Sent	:		00
o. of Application(s) Waiting) for Payment :	127	Total No. of A	pplication(s	With Rect	ifiable Discre	pancies		00
b. of Application(s) Waiting	for Clarification :	05	Total No. of A	pplication(s) - For Payn	nent (Re-Test	Cases) :		00
o. of Appointment(s) to be a	Acknowledged: be Acknowledged for sample(s)	01	Total No. of I	nactive Appli	cation(s) :				00
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ACTIVE NOC APPLICATIONS

Sr No	ApplicationID	Exporting Country					Product	Details			
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1]	<u>ICA20160600014343</u> [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny I AO/TO	by Container Te be Grounder	o Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
f Rej NC)C.aspx			Texestanee1 out							

Click on the 7th tab Retest, then on the link 'List of application-For payment. Then, click on * Process and then submit.



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HelpDesk (0) Logout

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Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cl	arification(s)	Profile	NOCs	Re-Test	History	_
			Custom House A	gent's Home	Page		Apply For	Re-Test	
- CURRE	NT STATISTICS						List Of A	oplication(s) for Paymen	
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ACTIVE NOC APPLICATIONS

S	r No	ApplicationID	Exporting Country					Product	Details			
				Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
	1	ICA20160600014343 [Jun 30, 2016]		MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
				Importer	Product(s)	Scrutiny I AO/TO	by Container T be Grounde	o Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
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History:-

Click on the 8th tab History then on the link Application History.

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ogged In A	s : ANAX AIR SERVIC	ES PVT LTD [CHA]								HelpDesk (0)	Logout
Home	New NOC Applicat	ion Appointment(s) & Payment(s)	Discrepancies &	Clarification(s)	Profile	NOCs	Re-Test	History		
				Custom House	Agent's Home	Page			Application	History	
- CURRE	NT STATISTICS -								Inactive Ap	plication(s)	
Total N	o. of New NOC Applic	ation(s):		<u>06</u>	Total No. of A	Appointment	Change Re	quest(s) Sent			00
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ACTIVE	NOC APPLICATIO	ONS	Scheme Download User	of Pre-Arrival Do Manual for Pre-A	ocument Scruti rrival Docume	iny (PADS) nt Scrutiny	Newi (PADS) N	EMi			
Sr No	ApplicationID	Exporting Country			Р	roduct Deta	iils				
				Scrutiny by Co	ntainer To					BoE Scrutiny	

				Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
	1	ICA20160600014343 [Jun 30, 2016]	*	MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
ŀ												
				Importer	Product(s)	Scrutiny L AO/TO	by Container T be Grounde	o Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
ΑAp	oplicatio	nHistory.aspx			[01051900] Orb							

Click on the 8th tab History then on the link inactive Application(s).



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Logged In	As : ANAX AIR SERVICES PV	T LTD [CHA]							HelpDesk (0)	Logout
Home	New NOC Application	Appointment(s) & Payment(s)	Discrepancies & Cl	arification(s)	Profile	NOCs	Re-Test	History		_
			Custom House A	gent's Home	Page			Application	on History	
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Total	No. of New NOC Application	(s) :	<u>06</u>	Total No. of A	ppointment	Change Re	quest(s) Sent			00
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ACTIVE NOC APPLICATIONS

Sr N	lo ApplicationID	Exporting Country					Product	Details			
			Importer	Product(s)	Scrutiny by AO/TO	Container To be Grounded	Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
1	ICA2016060001434 [Jun 30, 2016]	3	MANDARA ORCHARD FOODS PVT LTD	[08081000] Apples, fresh (rtyrtyty)	ACCEPTED	trtert	-NA-	N/A	NOT SENT	N/A	MAKE PAYMENT
			Importer	Product(s)	Scrutiny t AO/TO	by Container 1 be Grounde	fo Payment	Appointments Given	Lab Submission	BoE Scrutiny Status (PADS)	Action
adApplic	tation.aspx			[01051000] Onl							

<u>END</u>